

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 14
(CAA)-56(PB)/2020

IN THE MATTER OF:

Verizon India Pvt. Ltd. and Verizon Communications
India Pvt. Ltd.

.... Applicant/petitioner

Order under Section 230-232

Order delivered on 04.09.2020

CORAM:

SH. B.S.V. PRAKASH KUMAR
HON'BLE ACTG. PRESIDENT

SH. HEMANT KUMAR SARANGI
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Petitioner

Mr. Rajeev Kumar, Adv.

ORDER

Arguments heard. Order reserved.

Sd/-

(B.S.V PRAKASH KUMAR)
ACTG. PRESIDENT

Sd/-

(HEMANT KUMAR SARANGI)
MEMBER (TECHNICAL)